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C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>12.2.93</u>	<p>Mr. W. Wales, Counsel for the applicant.</p> <p>Learned counsel for the applicant states that question of limitation is a law point. This point will be decided by the Hon'ble Bench.</p> <p>Register & Put up in court for admission/division on 18.2.93.</p>
<u>18.2.1993</u>	<p>Mr. W.S.S.Wales, Counsel for the applicant.</p> <p>The learned counsel for the applicant do not want to press this O.A. on merits. This O.A. is, therefore, dismissed as not pressed. These shall be no order as to costs.</p> <p>QKJ/KR (GOPAL KRISHNA) JUDL. MEMBER</p> <p><i>Copy sent to the app & reff no 2 on vide 2050 & 2051 Date 21-3-93</i></p> <p><i>18/3/93</i></p>